## **Declaration of Assets and Liabilities**

Year 2021 (As on 31.01.2021)

I, ALOK KUMAR RANJAN son/daughter/wife of SHRI SATYA NARAIN CHAUDHARY aged 49 Years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

-1	A	Details of mo	vable assets				
(10(1.5110)		AND RESIDENCE AND ADDRESS OF THE PARTY OF TH	nt name indicating the e		will also have to		
3	SI. No.	Description	Self	Spouse name Chanda Kumari	Dependent-1 Himanshu Ranjan	Dependent-2 Ananya Jaiswal (minor)	Dependent 3
12	(i)	Cash	₹16,900/-	₹25,000/-	₹1800/-	₹500/-	_
100 m	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	i. ₹5,26,377.08 SBI SB A/c ii. ₹5957.00 PPF (The Co- operative Bank)	i. ₹1,07,650.70 in HDFC SB A/c ii. ₹6,83,363.00 in CBI Joint SB A/c iii. ₹1,10,000/- deposits in Sahara India	i. ₹4,967.37 in SBI SB A/c ii. ₹44,382.00 SBI PPF A/c iii. ₹13,000/- deposit in Sahara India		
2/2	(iii)	Bonds, Debentures and shares in Companies	1. ₹10,000/- investment in Reliance Mutual Fund 2. ₹2,54,000/- Investment in SBI Mutual Fund 3. ₹15,000/- Capital Share in The Cooperative Bank				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. ₹50,000/- yearly premium in SBI Life for five years completed (matured in March, 2021). 2. ₹22,090/- yearly Premium in TATA AIA for sum assured ₹3,00,000/- 3. ₹13,141/- yearly premium in LIC for sum assured ₹2,75,000/- 4. ₹10,000/- FD in LIC 5. ₹330/- SBI Life PMJJBY 6. ₹12/- SBI PMSBY 7. ₹1,70,296/- investment in NPS	1. ₹16,665/- yearly premium in LIC for sum assured ₹3,50,000/- 2. ₹10,000/- FD in LIC	1. ₹10,500/- yearly premium in LIC for sum assured ₹1,00,000/- (Premium paid and maturity in 2026) 2. ₹4743/- yearly premium in LIC for sum assured ₹1,00,000/-	₹4668/- yearly premium in LIC for sum assured ₹1,00,000/-	
	(v)	Motor Vehicles (details of make, etc.)	Hero Honda, Passion Pro Reg. NoBR31F-1122 (Make 2009)	- 1	-	-	-
The second	(vi)	Jewellery (give details of weight and value)	Gold 40 gm. (approx) Silver & Silver Utensils 1.5 Kg. (approx) Silver Coin-155 pieces	Gold 180 gm. (approx) Silver 750 gm. (approx) Silver Coins-111 pieces		Gold 25 gm. (approx) Silver 100 gm. (approx) Silver coin-5 pieces	
	(vii)	Other assets, such as values of claims / interests	Home appliances Computer, Air Coolers, Furniture, mobile etc.	Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

SI. No.	Description	Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant- 2	Dependant -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, Dist Muzaffarpur			_	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4th share in undivided paternal nonagricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur 2. 1361.25 sq.ft. i.e. 1 katha, Khata no18, Plot no04(part), Thana no78, Rampur Chihut, PS-Parsa Bazar, (Phulwarisharif) DistPatna				
(iii)	(iii) Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  I/4th share in undivided paternal residential house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur					
(v)	Other (such as interest in property)	03-17	SEL -	1999	_	_

I give herein below the details of my liabilities / over dues to public financial institutions (2) and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	100000000000000000000000000000000000000	The state of the s
	(ii) Loans from financial institutions		t constant some

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	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		ыл м фермунов подпасние
	(c) dues to departments dealing with supply of electricity		UNIO SOUD-MAN
	(d) dues to departments dealing with telephones		e sellendeke
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		e dicampanda com las adicampandas del adicam estas del
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 35,333/- AY 2020-21 PAN-AZCPR8266Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		-

C	Personal	Detail

Place: PATNA

Date: 12.02.2021

GPF/CPF/PRAN No.	:-	PTS/BLA-1287	
Gender	:-	M (M/F)	
Date of Birth	:-	1 1 0 1 1 9 7 2 (DD/MM/YYYY)	
Class/Group	:-	B (A/B/C)	
Cadre	:-	Administrative	
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)	
Home District	:-	Muzaffarpur	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ARRAYON.

Name of Employee: ALOK KUMAR RANJAN

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.